

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 228
21(ND)2009
Cont.A.-11/2020

IN THE MATTER OF:

Smt. Madhu Bhaskar

... **Applicant/Petitioner**

Versus

TNB Investments Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Saurabh Kalia, Adv. Chaitanaya Bansal

For the Respondent : Adv. Mohd. Waseem Akram

ORDER

Due to paucity of time, the matter is re-notified to 09.03.2023.

Sd/-
COURT OFFICER